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12.41 hrs.

Title: Regarding need to take measures for protecting the interests of the textile industry in the country.

**\*SHRI P. MOHAN (MADURAI):** Hon'ble Speaker Sir, I would like to bring to the notice of this august House the acute problem that is being faced by the textile sector of this country. Government of India is allowing indiscriminately the export of all varieties of cotton and cotton yarns which is nothing but a dastardly act as it would seriously hamper the interests of the weaving sector. Both handloom and powerloom industry would be seriously hurt by this indiscriminate act of the Centre in not plugging the export of cotton and cotton yarn that is required for the sustenance of these two sectors. Free export of cotton and cotton yarn has given rise to steep price increase. I also urge upon the Union Government to rescind immediately the 10 per cent levy as CENVAT on finished products that affect yarn and weaving industry both. I urge upon the Union Government to forthwith withdraw the imperative need to furnish 'C' form in small units which ensure committed price increase. There must be an immediate ban on the indiscriminate exports of cotton and cotton yarn that will cut into the vitals of our textile economy. There is also a need to the setting up of cotton yarn banks to benefit the small weavers to carry on with handloom and powerloom.

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\* Translation of the speech originally delivered in Tamil.

**श्री प्रियरंजन दासमुंशी (रायगंज) :** अध्यक्ष महोदय, मैंने भी एडजर्नमेंट मोशन दिया है।

**अध्यक्ष महोदय :** मैं आपको बोलने का मौका दूंगा।

**SHRI SOMNATH CHATTERJEE (BOLPUR):** This is a very serious and a very important matter. I request the hon. Minister to kindly take note of this.

**स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुमा स्वराज) :** àÉé °ÉààÉÉÍxvÉiÉ àÉÆjÉÉÒ BÉÉÉä <°É°Éä VÉ°ô® +É´ÉMÉiÉ BÉÉ®É nÚÆMÉÉÒ\*

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